

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

: CA/27/IB/2018

PETITION NUMBER

: CP/679/(IB)/2017

NAME OF THE PETITIONER(S)

: CENTRAL BANK OF INDIA

NAME OF THE RESPONDENT(S)

: DNEPRO ADVISORY PVT LTD & 1

UNDER SECTION

: 60

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

m. L. Garem

CB1

<u>ORDER</u>

Counsel for Central Bank of India/Intervener present and filed CA/27/IB/2018 in CP/679/IB/2017. Counsel representing Operational Creditor present and he is directed to file reply to the CA/27/IB/2018 before next date of hearing. Matter is posted for arguments. Put up on **05.02.2018 at 10.30 A.M.**

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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